

MR. SPEAKER : It is all irrelevant. Nothing is allowed.

(Interruptions)**

Mr. Secretary.

12.16 hrs.

At this stage Prof Dandavate and some other hon. Members left the House.

ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 10th May, 1983 :—

- (1) The Finance Bill, 1983
- (2) The Merchant Shipping (Amendment) Bill, 1983.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following two Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 10th May, 1983 :—

- (1) The African Development Bank Bill, 1983
- (2) The Central Industrial Security Force (Amendment) Bill, 1983.

12.17 hrs.

RESIGNATION BY MEMBER

MR. SPEAKER : I have to inform the House that on July 9, 1983 I received a letter from Shri Vasantrao Patil, an elected Member from Sangli Constituency of Maha-

rashttra State resigning his seat in Lok Sabha. I accepted his resignation with effect from 9 July, 1983.

RE : MOTION FOR ADJOURNMENT

MR. SPEAKER : The adjournment motion is going to be taken up at 2 PM. just after the lunch hour.

Shri Buta Singh.

12.18 hrs.

BUSINESS ADVISORY COMMITTEE Forty-Sixth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : I beg to present the Forty-Sixth Report of the Business Advisory Committee.

MR. SPEAKER : Shri Pranab Mukherjee.

STATEMENT RE : INDIA'S EXTENDED ARRANGEMENT WITH THE INTER- NATIONAL MONETARY FUND—PRO- GRAMME FOR THE THIRD YEAR

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : Mr. Speaker, Sir, On July 13, 1982, I had informed the House that the International Monetary Fund has approved on July 9, 1982 the Second Year's Programme of India's Extended Arrangement with the Fund. Under the second year's programme of the Extended Arrangement, India had the right to draw SDR 1800 million between the period July 1982 and June 30, 1983. As in the first year, the second year's programme has been successfully completed and purchases as envisaged in the programme have been duly made. Together with purchases of SDR 900 million under the First Year Programme